## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:612
ANSWERED ON:27.02.2013
BASIC AMENITIES IN URBAN AREAS
De Dr. Ratna;Rana Shri Jagdish Singh;Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the schemes being implemented for the development of basic amenities and infrastructure in the urban areas;
- (b) the criteria regarding inclusion of cities in the schemes;
- (c) whether various State Governments including Karnataka have submitted proposals to the Union Government under the schemes;
- (d) if so, the details thereof, State-wise along with the names of the cities to which they belong to; and
- (e) the action taken/being taken by the Government in this regard along with the details of funds released to various States, State-wise and proposal-wise?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a)&(b): Urban Infrastructure Development Scheme for Small and Medium town (UIDSSMT) a sub-component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is being implemented in 28 States and 5 UTs. All towns, except cities covered under Urban Infrastructure Governance (UIG) Sub-Mission of JNNURM, are covered under the Scheme.

(c) to (e): 807 projects at a project cost of Rs.14020.96 crore involving Additional Central Assistance (ACA) of Rs.11240.02 crore have been sanctioned. A sum of Rs. 9494.83 Crore has been released to the States so far. The details of 807 projects showing names of the cities, State-wise is annexed at Annexure-I. 38 projects with an ACA commitment of Rs.545.99 crore have been sanctioned to the State of Karnataka of which as on 27.02.2013, Rs.528.49 crore has been released.